

Shri Basappa: What is the capital-at-charge of this company?

Shri Manubhai Shah: The capital at charge of Jessops is about Rs. 1.22 crores broken up into Rs. 1 crore of ordinary shares and Rs. 22 lakhs of preference shares.

Crossing of the Cease-fire Line

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224 { **Shri D. C. Sharma:**
Shri Vasudevan Nair:
Shri Kumaran:
Dr. Ram Subhag Singh:
Shri Radha Raman:
Shri Shivananjappa:
Shri Raghunath Singh:
Shri R. S. Tiwari:
Shri Supakar:
Shri P. K. Deo:
Shri N. E. Munisamy:
Shri Pangarkar:
Shrimati Mafida Ahmed:
Shri Mohan Swarup:
Shri Assar:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that attempts were recently made by Chaudhury Ghulam Abbas and his followers to cross the cease-fire line into Kashmir;

(b) if so, the number of persons who actually crossed the cease-fire line; and

(c) the action taken by the Government of India in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) Ten.

(c) They were arrested and are being dealt with by the Jammu and Kashmir Government under the Egress and Ingress Movement (Control) Act of the State.

Shri D. C. Sharma: May I know if this movement has come to an end or is still continuing to be a threat to the cease-fire line in Kashmir?

Shrimati Lakshmi Menon: It has come to an end in the sense that the leaders were arrested.

Shri N. E. Munisamy: May I know whether there is any truth in the allegation that this movement is engineered by certain interested political parties and the Government of Pakistan is also having its due share?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I think it is not for me to state what the internal arrangements are in Pakistan about these matters. But I should read what some people in Pakistan have said about it. Sardar Ibrahim, the so-called President of the Azad Kashmir Government, described this campaign as a political stunt, more directed against him than against India. Mr. Feroze Khan Noon said that a lot of exaggerated news about Kashmir liberation movement have been printed in some of the newspapers of Pakistan. He did not propose to take any action against these newspapers and hoped that they will rise to their responsibility. Sardar Ibrahim said again:

"Fantastic figures have appeared in the press concerning the number of arrests in connection with this agitation."

He said:

"At the moment, 35 persons are in detention," (that is, by Pakistan) "in connection with this agitation, 25 persons held under the Cr.P.C. in Muzafarbad and 10 under the safety laws."

Sardar Ibrahim said again:

"Only 300 to 400 persons were participating in the agitation, behaving like shuttle-cocks in Muzafarbad and Chinari."

That will indicate that the reports that in Pakistan thousands of people were marching in were, to say the least, grossly exaggerated.

Shri Supakar: How long did this agitation last and how many persons have been arrested or detained by the Jammu & Kashmir Government?

Shri Jawaharlal Nehru: It has been stated. The number is ten.

Shri Supakar: How long did this movement last?

Shri Nath Pal: It seems the authorities in Pakistan want to have the best of both the worlds. On the one hand it seems that there was incitement—even encouragement—and on the other a pretext of protesting against this. As many as 400 persons crossed it according to them. May we know, since they are allegedly nationals of Pakistan, if our Government lodged any protest for this violation of India's border?

Shri Jawaharlal Nehru: Yes, protests were made in the Security Council. Pakistan Government itself sent a letter to the President of the Security Council to which we sent a reply.

Pandit D. N. Tiwary: May I know whether it is a fact that the National Conference in Kashmir wanted to have a counter-move of crossing the cease-fire line and going to Pakistan held area but they were prevented by the Government of India?

Shri Jawaharlal Nehru: Somebody may have said so, but I do not think that there was any intention of doing so.

"India-1958" Exhibition

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→ 225. { **Shri Harish Chandra Mathur:**
Shrimati Ila Palchoudhuri:
Shri Vajpayee:
Sardar Iqbal Singh:
Shri Damani:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a national exhibition to be styled as "India-1958" is to be held in Delhi in October and November, 1958;

(b) if so, the broad details of the aims and objects of the exhibition;

(c) whether foreign countries will also be invited to participate in it; and

(d) the progress made so far in connection with this exhibition?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes, Sir.

(b) The exhibition is intended to present a coordinated picture of the economic progress of the country and to serve as a show window of Indian industry, trade, art and culture. A copy of the prospectus containing the scheme is placed on the Table of the Lok Sabha. [Placed in the Library. See Index No. LT893/58.]

(c) No, Sir.

(d) The allotment of space to the participants has been completed. Construction work is progressing.

Shri Harish Chandra Mathur: What is the country's response to this Exhibition and what has already been done by now?

Shri Satish Chandra: The response has been very encouraging. Originally, 72 acres of land, which was the site of the old Industrial Exhibition held three years ago, was taken up. The entire space has been allotted and 40 more acres are now being added to the Exhibition grounds.

सेठ प्रचल सिंह : इस एग्जिबिशन में कौन कौन हिस्सा ले रहे हैं और किस तारीख में यह शुरू होगी और कब खत्म होगी ?

श्री सतीश चन्द्र : १ अक्टूबर से यह शुरू होगी और ३० नवम्बर को खत्म होगी । इसमें सेंट्रल गवर्नमेंट की मिनिस्ट्रीस, स्टेट गवर्नमेंट्स और प्राइवेट और पब्लिक सेक्टर के इंस्टिट्यूट्स एंटरप्राइज हिस्सा ले रहे हैं । इसके अलावा हमारे कांटेक्ट इंस्टिट्यूट्स